

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-109(PB)/2021

IN THE MATTER OF:

Mr. Murari Lal Soni

.... Petitioner/Applicant

Order Under Section 94(1) of Insolvency & Bankruptcy Code

Order delivered on 31.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON. ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Bank of India

Mr. Brijesh Kumar Tamber, Adv.

ORDER

List on 03.05.02021.

- Sd -

(B.S.V. PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)